

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13322/2021
(Arising out of impugned final judgment and order dated 14-07-2021
in SA No. 296/2020 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.82897/2022 - APPLICATION FOR PERMISSION, IA No. 40763/2022 -
APPLICATION FOR PERMISSION, IA No. 107564/2022 - APPROPRIATE
ORDERS/DIRECTIONS, IA No. 107418/2021 - EXEMPTION FROM FILING O.T.,
IA No. 107567/2022 - EXEMPTION FROM FILING O.T., IA No. 109190/2021
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA
No.107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No.13310/2021 (XI)

(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING
O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF
DATES, IA No.109217/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14737/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM
FILING O.T. and IA No.119308/2021-DELETING THE NAME OF
PETITIONER/RESPONDENT)

Date : 17-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Parties

Mr. Neeraj Kishan Kaul, Sr. Adv.

Mr. Sanjay Kumar Dubey, AOR

Mr. Rakesh Kumar Tewari, Adv.

Mr. Krishna Kant Dubey, Adv.

Mr. Vivek Kumar Pandey, Adv.

Ms. Shuchi Singh, Adv.

Ms. Kajal Kumari, Adv.

M/s. Mukesh Kumar Singh And Co., AOR

Mr. Purushottam Sharma Tripathi, AOR

Mr. Abhishek Tripathi, Adv.

Ms. Vani Vyas, Adv.

Mr. Rajiv Kumar, Adv.
Ms. Priyanka Jha, Adv.
Mr. Shashi Kaushik, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Mr. Tesheeno Z. Husain, Adv.
Mr. Kaman Singh, Adv.

Mr. Amit, AOR

Mr. Talha Abdul Rahman, AOR
Mr. M Shaz Khan, Adv.
Ms. Gayatri Dahiya, Adv.

Mr. Pradeep Misra, AOR
Mr. Abhilash Kumar Singh, Adv.
Ms. Shreyasi Aggarwal, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Mohnish Nirwan, Adv.
Mr. A. Baskar, Adv.
Ms. Kiran Pandey, Adv.
Mr. A. Bhasme, Adv.

Mr. M C Dhingra, Adv.
Mr. Gaurav Mehrotra, Adv.
Mr. Gaurav Dhingra, AOR
Mr. Abhinav Singh, Adv.
Ms. Maria Fatima, Adv.

Mr. Shashank Singh, AOR
Mr. Ujjaval Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Letter for adjournment has been circulated by learned counsel for the respondents.

List these matters on 22.02.2023, as prayed for and agreed to by learned counsel for the parties.

(ARJUN BISHT)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)